

(ख) क्या किसी केंद्रीय दल ने गर्मी के मौसम में और ऐसे समय में जब नदियों में पानी न हो इन पम्प तहरों द्वारा पानी देने के लिए किए जाने वाले प्रबंधों के सम्बन्ध में कोई सर्वेक्षण किया है; और

(ग) इस सर्वेक्षण के अनुसरण में क्या कार्यवाही की जा रही है ?

सिखाई मंत्री (श्री केदार पांडे) : (क) से (ग) सूचना इकट्ठी की जा रही है और तैयार हो जाने पर सभा-पटल पर रख दी जायेगी।

Issue of letter of intent for Petro-chemical Complex in Gujarat

4285. SHRI AMARSINH V. RATHWALA:
SHRI R. P. GAEKWAD.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any request from the Gujarat State to issue letter of intent for Bombay High Gas based Petro-chemical Complex to the Gujarat State Petro-chemical Corporation Ltd. has been received;

(b) if so, the reasons for delay; and

(c) when the final decision is expected?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) and (c). Government has yet to take a decisions on the ownership of this complex.

इंजीनियर्स इंडिया लिमिटेड में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए पदोन्नति नियम

4286. श्री राम विलास पासवान : क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि .

(क) इंजीनियर्स इंडिया लिमिटेड में अनुसूचित जातियों और अनुसूचित जनजातियों के कर्मचारियों की पदोन्नति के लिए बनाये गये नियमों का व्यौरा क्या है ;

(ख) क्या वे नियम केन्द्र सरकार द्वारा बनाए गये नियमों पर आधारित हैं; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

पेट्रोलियम रसायन और उर्वरक मंत्री (श्री वीरेन्द्र पाटिल) : (क) इंजीनियर्स इंडिया लिमिटेड की अनुसूचित जातियों अनुसूचित जनजातियों के लिए पदोन्नति नीति परस्पर बरीयता एवं गुणों पर आधारित है। इस सम्बन्ध में सरकार द्वारा समय-समय पर जारी किये गये निर्देशों, अनुदेशों का कम्पनी पालन करती है।

कर्मचारियों के प्रत्येक वर्ग के लिए पररपर बरीयता एवं गुणों के आधार पर सरकार के निर्देशों अनुदेशों का पालन करते हुए विचार संभा में आने वाले कर्मचारियों में से पदोन्नति के लिए एक चयन सूची तैयार की जाती है। जैसाकि सरकार के अनुदेशों के अनुसार आवश्यक है, कम्पनी श्रेणी-1 के पदों के लेकिन न्यूनतम स्तर तक सभी पदों के सम्बन्ध में अनुसूचित जातियों अनुसूचित जनजातियों के निरक्ष आरक्षण के लिए 40 प्वाइंट रोलर रखती है।

(ख) जैसाकि उपरोक्त (क) में बताया गया है पदोन्नति के लिए अन्य बातों के साथ-साथ कम्पनी सरकार द्वारा समय-समय पर इस सम्बन्ध में जारी किये गये निर्देशों अनुदेशों का पालन करती है।

(ग) प्रश्न नहीं उठता।

Allotment of Petro pumps, L.P. Gas Agencies and Kerosene Depots to SC/ST

4287. SHRI H. N. NANJE GOWDA:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) details for the last three years of SC/ST persons allotted petrol pumps, L.P. Gas agencies and kerosene depots etc. by the various oil companies; and

(b) whether there are some self-styled committees in Oil companies who decide the above issues?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Since inception of the reservation policy i.e., from 1-1-1974 in respect of Indian Oil Corporation (IOC) excluding 'B' site retail outlets and from 23-9-1977 for all oil companies, 106 retail outlets, 47 LPG distributorships

and 96 SKO/LDO agencies were awarded by the oil companies to the persons belonging to SC/ST communities upto 31st March, 1980.

(b) Selection of dealers is made by a duly constituted Selection Committee as per laid down policy and separate committee is constituted for each dealership/agency.

Coverage of Mines under Insurance Scheme

4288. SHRI A. K. ROY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) number of miners in the Bharat Coking Coal Limited covered under any scheme of insurance as on 1st May, 1980;

(b) whether in view of the accidents in the mines, the lives of the miners need to be specially insured;

(c) whether the progress in this direction is still small; and

(d) if so, steps taken on this?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) All Wage Board employees of Bharat Coking Coal Limited, including miners are covered under Life Cover Scheme as per National Coal Wage Agreement-II which came into effect from 1-1-1979.

(b) to (d). There is no proposal to have an accident insurance scheme for miners in addition to the Life Cover Scheme already in force.

Price Equalisation policy in respect of Coal

4289. SHRI CHITTA BASU: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Government of West Bengal have been repeatedly urging upon Government to introduce price-equalisation policy in respect of coal; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir.

(b) Does not arise.

Installed capacity of production of Drugs

4290. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the installed capacity of production of drugs like penicillin, sulphadimidine, analgin and aspirin in the public sector and what is the actual manufacturing; and

(b) the reasons for this gap and what steps Government propose to take to remove shortfall in the output of these vital drugs?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The installed capacity of production of Penicillin, Sulphadimidine and Analgin in the Public Sector and the production during 1979-80 are furnished below:—

Item	Installed capacity	Production 1979-80	Percentage Utilisation
Penicillin (mmu)	189	159.25	84.3
Sulphadimidine (T)	600	513.44	85.6
Analgin (T)	400	346.90	86.7